Name of the Corporate Debtor: NAKODA LIMITED Date of Commencement of Liquidation: 08-02-2023; List of Stakeholders as on Date: 25-02-2023; Name of IP: Ravindra Kumar Goyal; Process Number: 1; Last 5 digitof registration number: 13098

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs					0	0	0	NA
2	Liquidation costs incurred till date		11694701						NA
3	Secured financial creditors	10	60374283335	10	61936784246	0	0	0	Annexure 3
4	Unsecured financial creditors	5	6946578737	5	6946578737	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	13896899622	3	970934241	0	12925965381	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	116466794	3	116116127	0	350667	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		23	81345923189	21	69970413351	0	12926316048	0	